

वाणिज्य मंत्रालय में उप-मंत्री (श्री मुहम्मद शफी कुरैशी) : (क) मुरादाबाद जिब्बा से लगभग 8.72 करोड़ रुपये मूल्य के आभेदन-पत्र प्राप्त हुए थे। उद्योग के निदेशक, कानपुर द्वारा केवल 13,28,000 रुपये मूल्य के लाइसेंस जारी करने की सिफारिश की गई थी।

(ख) पीतल, लोहे और ई० पी० एन० एल० की वस्तुओं एवं बर्तनों के निर्माताओं से अत्युत्पीनियम, तांबा, सीसा, निकल, टिन तथा जस्ता आयात करने के लिये आभेदन-पत्र प्राप्त हुए थे। उन वाणिज्यिक निकायों तथा संस्थाओं के व्योरे, जिन्होंने इस प्रकार आयात लाइसेंसों के लिये आभेदन किया था, एकत्रित किये जा रहे हैं जिन्हें बाद में प्रस्तुत किया जायेगा।

M/S. GRAMOPHONE CO. LTD.,
CALCUTTA

3617. SHRI ARJUN SINGH BHADORIA: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether the Gramophone Co. Ltd., Calcutta has been in monopoly control of manufacturing gramophone records and gramophones in India and whether it is entirely a British concern;

(b) the total amount of foreign exchange earned from the exports of its products;

(c) whether it is a fact that exports are under-invoiced and profits remitted direct to England from their offices in the importing countries; and

(d) if, so, the action taken in the matter?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) M/s. Gramophone Co. of India (P) Ltd., Calcutta, who was the only manufacturer of mechanical gramophones, discontinued production from August 1964. They are at present the only firm manufacturing gramophone records in India, although two other units, whose schemes have been approved, are yet to implement the manufacturing programme.

The Gramophone Co. of India (P) Ltd., was registered in August 1946 and M/s. Gramophone Co. Ltd., Calcutta had been functioning as a branch of the present company of the same name incorporated in U.K. The proposal of the Gramophone Co. of India (P) Ltd. for conversion of the India Branch of the Gramophone Co. Ltd. into a wholly owned subsidiary of the U.K. Company as well as the intention to offer shares to Indian public in stages has been approved by the Government.

(b) Exports of gramophone records mainly accounted for by this Company during the past two years are as follows, the other items of export being negligible:-

Year	Value
1965-66	Rs. 20.32 lakhs
1966-67	Rs. 38.89 lakhs

(c) and (d). No report of any such irregularity has been received.

कलकत्ता में वैगनों का रोक बाना

3618. श्री रघुबीर सिंह शास्त्री :
श्री प्रकाशबीर शास्त्री :
डा० सूर्य प्रकाश पुरी :
श्री शिव कुमार शास्त्री :

क्या 'रेलवे' मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि हरियाणा से कलकत्ता को भेजे गये मोटे अनाज से अरे वैगनों को अभी तक कलकत्ता में रोक लिया गया है;

(ख) क्या यह भी सच है कि ट्रकों से कलकत्ता भेजे जा रहे मोटे अनाज पर कोई प्रतिबन्ध नहीं है;

(ग) क्या इस संबंध में कोई अग्र्याभेदन मिला है; और

(घ) इस सम्बन्ध में निर्णय कब तक किया जायेगा।

रेलवे मंत्री (श्री चे० मु० पुनावा) :
(क) जी हां, हरियाणा राज्य के स्टेशनों से